

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

IB. No. (IB)-56(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: M/s. Steel India Corporation V/s. M/s. Shree
Radha Raman Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Counsel for the Petitioner		
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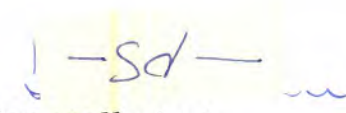
	For the Respondent (s)	: Counsel for the Respondent		
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ORDER

The IRP submits that the meeting of the Committee of the Creditors has been convened. Let the Minutes be filed. As submitted, he has also been confirmed as RP by COC.

To come up on 5th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina malhotra)
Member (J)